## **ANNEXURE-1**

Name of the corporate debtor: M/s Independent TV Limited
Date of commencement of liquidation: 17.03.2023
List of stakeholders as on: 14.06.2023

## List of secured financial creditors

		Noble Co- Operative Bank Ltd.		No. ST	
270	1				
) Sur	TATOM OF				
			25 03 2023	Date of receipt	Details
- 0,000,000,000	20.369.355.00	20,202,00	20 360 366 00	Amount claimed	Details of claim received
	00 552 692 00	20,309,355.00 rmancial Creditor	-	Amount of claim admitted	
		Creditor	1	Nature of claim	
	1	20309355		Amount covered by security interest	
		Yes		Amount Whether covered by security interest security relinquished? interest (Yes/No)	Details of c
		HYPO INICA IION OF VEHICLES AND PERSONAL GUARANTEE OF MR SACHIN BHATI, Value of Security 63,00,000		Details of Security Interest	Details of claim admitted
				Amount covered by guarantee	
100%		100%		% share in total amount of claims admitted	
				Amount of contingent claim	
				Amount of any mutual dues, that dues, that rejected verification	
				Amount of claim rejected	
				Amount of of claim claim under rejected verification	
		Claim Admitted		Remarks, if any	

Anup Kumar
Liquidator of M/s Independent TV Ltd.

IP Regd. No. IBBI/IPA-002/IP-N00333/2017-18/10911 734, Lawyers Chamber Block, Western Wing,

Email Id:- sachanlawanalyst@gmail.com

Tis Hazari Court, Delhi-110054

(Amount in a)